F.No.A-60011/28/2010-Admn.I (LA)
Government of India
Ministry of Law and Justice
Department of Legal Affairs

Shastri Bhawan, New Delhi. Dated the 10th July, 2019.

OFFICE ORDER NO. 46/2019

In modification of this Department's Order No. 8/2019 dated 16th January, 2019, the competent authority in pursuance of the provisions contained in Section (5)(1) and (2) of the Right to Information Act, 2005, re-designates the following officers of this Department as Appellate Authority and Central Public Information Officers (CPIO):-

S. No.	Section	Name of CPIO	Link Officer of CPIO	First Appellate Authority	Link Officer of First Appellate Authority
1.	Judicial Section	Shri Lal Chand Dabaria, ALA	Smt. Poonam Suri, DLA	Shri R.K.Srivastava, Addl.LA	Smt. Zoya Hadke, AS
2.	Notary Section	Smt. Poonam Suri, DLA	Shri L.C Dabaria, ALA	Smt. Zoya Hadke, AS	Shri R.K. Srivastava, Addl.LA
3.	Implementation Cell	Smt. Savita Rani Singal, ALA	Shri Bhupesh Verma	Shri Ajay Goyal, JS	Shri Vijay Varma, JS
4.	RTI Cell	Shri K. Ginkhan Thang, DS	Shri A.K. Joshi, DS	Shri Vijay Varma, JS	Shri Ajay Goyal, JS
5.	Advice 'A'& 'C'	Shri Neeraj Rawat, ALA	Shri Bhupesh Verma, ALA	Shri S.R.Mishra, AS	Dr. Rajiv Mani, JS&LA
6.	Advice 'B'	Shri Bhupesh Verma,ALA	Shri Neeraj Rawat, ALA	Shri S.R Mishra, AS	Dr. Rajiv Mani, JS&LA
7.	Admn.l Section	Shri A.K. Joshi, DS	Shri K. Ginkhan Thang, DS	Dr. Rajiv Mani, JS&LA	Shri S.R. Mishra, AS
8.	Vigilance Unit	Shri A.K.Joshi, DS	Shri K.Ginkhan Thang, DS	Dr. Rajiv Mani, JS&LA	Shri R.K.Srivastava, Addl.LA
9.	Admn.II Section	Shri A.K.Joshi, DS	Shri K.Ginkhan Thang, DS	Shri Vijay Varma, JS	Shri Ajay Goyal, JS
10.	Admn.III Section	Shri Suneel Sachdeva, DS	Shri A.K.Joshi, DS	Dr. Rajiv Mani, JS&LA	Shri S.R. Mishra, AS
11.	Admn.IV Section	Shri K.Ginkhan Thang, DS	Shri Suneel Sachdeva, DS	Shri Vijay Varma, JS	Shri Ajay Goyal, JS
12.	PG ¢ell	Shri K. Ginkhan Thang, DS	Shri A.K. Joshi, DS	Shri Vijay Varma, JS	Shri Ajay Goyal, JS
13.	Library & Research Section	Ms. Champa Bisht,	Shri T.K. Malik, DLA	Shri Vijay Varma, JS	Shri Ajay Goyal, JS
14.	Cash Section	Shri K.Ginkhan Thang, DS	Shri A.K. Joshi,DS	Shri Vijay Varma, JS	Shri Ajay Goyal, JS
15.	OL Wing (Hindi Section)	Shri Raghunathan T.V., US	Shri Rama Nand, US	Shri Vijay Varma, JS	Shri Ajay Goyal, JS
16.	Litigation (HC)/CAT Section	Shri Brindaban, ALA		Shri Mohd. Muqeem, DLA	
17.		Shri Jagannath, ALA		Shri R.K. Srivastava, Addl. LA	

Deputy Secretary to the Govt.of India

To:-

- 1. Officers Concerned.
- 2. PS to Hon'ble MLJ/PS to Hon'ble MoS/PPS to LS/PPS to Addl. Secretaries/PSJS &LAs.
- Central Agency Section / Litigation (HC)/ Litigation (LC)/ CAT Sections.
- 4. Admn.I., II, III & IV (LA) Sections/Imp. Cell/Judicial Section/Notary Cell/ Advice; A', 'B'& 'C' Sections/PG Cell.
- 5. NIC Cell with the request to upload the above order on the website of this Department.
- 6. Office order folder.

F.No.A-60011/28/2010-Admn.I (LA) Government of India Ministry of Law and Justice Department of Legal Affairs

Shastri Bhawan, New Delhi. Dated the 17th October, 2019.

OFFICE ORDER NO. 105/2019

In modification to this Department's Order No. 46/2019 dated 10th July, 2019, the competent authority in pursuance to the provisions contained in Section (5)(1) and (2) of the Right to Information Act, 2005, redesignates the following officers of this Department as First Appellate Authority and Central Public Information Officers (CPIO): -

Admn.I Section and Vigilance Unit: -

S.No.	Section	Name of CPIO	Link Officer of CPIO	First Appellate Authority	Link Officer of First Appellate Authority
1.	Admn.I Section	Shri A.K.Joshi, DS	Shri K.Ginkhan Thang, DS	Shri Vijay Varma, JS	Shri Ajay Goyal, JS
2.	Vigilance Unit	Shri A.K. Joshi, DS	Shri K.Ginkhan Thang, DS	Shri Vijay Varma, JS	Shri Ajay Goyal, JS

Central Agency Section & Branch Secretariats: -

Sl. No.	Name of the Office	Name of CPIO	Name of First Appellate Authority
1.	Central Agency Section	Shri Raj Bahadur, DGA	Shri B.V. Balram Das, Addl. G.A.
2.	Branch Secretariat, Kolkata	Shri Subhro Jyoti Mukherjee, ALA	Shri M.K. Maroria, Addl. G.A.
3.	Branch Secretariat, Chennai	Shri Jaspal Singh Dhanju, ALA	Smt. R. Jayalakshmi, DLA
4.	Branch Secretariat, Bengaluru	Shri T.G. Gopidasan, Section Officer	Shri R. Ganesh Voltair, DLA
5.	Branch Secretariat, Mumbai	Shri K. Santosh Ramanna, ALA	Shri A. A. Ansari, Addl. G.A.

Deputy Secretary to the Govt.of India

To:-

- 1. Officers Concerned.
- 2. PS to Hon'ble MLJ/PS to Hon'ble MoS/PPS to LS/PPS to Addl. Secretaries/PPS to Joint Secretaries/PSJS &LAs.
- 3. Central Agency Section / Litigation (HC) / Litigation (LC) / CAT Sections.
- 4. Branch Secretariats- Mumbai/Chennai/Kolkata/Bengaluru.
- 5. Admn. II, III & IV (LA) Sections/Imp.Cell/Judicial Section/Notary Cell/ Advice; A', 'B'& 'C' Sections/PG Cell.
- 6. NIC Cell with the request to upload the above order on the website of this Department.
- 7. Office order folder.
- 8. e-office portal.

F. No. A-60011/28/2010-Admn.I (LA)
Government of India
Ministry of Law and Justice
Department of Legal Affairs

Shastri Bhawan, New Delhi. Dated the 4th March, 2020.

OFFICE ORDER NO. 33/2020

In modification to this Department's Order No. 46/2019 dated 10th July, 2019, the competent authority in pursuance to the provisions contained in Section (5)(1) and (2) of the Right to Information Act, 2005, re-designates the following officers of this Department as First Appellate Authority and Central Public Information Officer (CPIO) with immediate effect and until further orders: -

S.No.	Section	Name of CPIO	First Appellate Authority	
1.	RTI Cell	Shri R.K. Chaudhary, ALA	Dr. Anju Rathi Rana, JS&LA	

(Raghunathan T.V.)

Under Secretary to the Govt.of India

Tele- 23388763

4/2/2000

To: -

- 1. Officers Concerned.
- 2. PS to Hon'ble MLJ/PS to Hon'ble MoS/PPS to LS/Sr.PPS to Addl. Secretaries/Sr.PPS to JS &LAs.
- 3. Central Agency Section / Litigation (HC)/ Litigation (LC)/ CAT Sections.
- 4. Branch Secretariats- Mumbai/Chennai/Kolkata/Bengaluru.
- 5. Admn. II, III & IV (LA) Sections/Imp. Cell/Judicial Section/Notary Cell/ Advice; A', 'B'& 'C' Sections/PG Cell/RTI Cell.
- 6. NIC Cell with the request to upload the above order on the website of this Department.
- 7. Office order folder.
- 8. e-office portal.